

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP.IB/35/CHE/2021
NAME OF PETITIONER : Seimens Financial Services Pvt Ltd
NAME OF RESPONDENT : Meera Arun of M/s Vasan Health Care Pvt Ltd
SECTION : Sec 95(1) R/w Rule 7(2) Of IBBI

ORDER

Due to administrative reasons, the matter reposted to **06.05.2021**.



(K.NATARAJAN)
Deputy Registrar

MS